

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI

M.A. 640/2018  
M.A. 857/2018  
IN  
C.P. (IB)-349/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.09.2018**

NAME OF THE PARTIES: Wadhwa Estates and Developers (India) Pvt.  
Ltd.

**v/s.**

Makwana Properties Pvt. Ltd. & Others

SECTION OF THE COMPANIES ACT: 241-242 OF COMPANIES ACT, 2013

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**Order**

4. M.A. 640/2018  
M.A. 857/2018  
IN  
C.P. (IB)-349/(MB/2018)

By the order of this Bench, the matter is adjourned to  
05.10.2018.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)